# CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI

### ORIGINAL APPLICATION No.300/2015

DATE OF DECISION: 27th August, 2019

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

N.L. Kamble, S/o Shri Laxman Saiyaji Kamble, Aged about 61 years, R/o-At + Po- Lamjana, Taluka - ausa, via-Killari, District-Latur - 413 516. (Office Address: - Worked as Sub Postmaster, under SPO, Osmanabad Division). ... Applicant

(None)

#### **VERSUS**

- Union of India, through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Tar Bhawn, New Delhi - 110 001.
- The Chief Postmaster General, Maharashtra Circle, Mumbai - 400 001.
- Director of Postal Services Aurangabad Region, Aurangabad - 431 002.
- Superintendent of Post Offices
   Osmanabad Division,
   Osmanabad 413 501. ... Respondents

(By Advocate Shri V.S. Masurkar)

## ORDER (ORAL)

## Per: Ravinder Kaur, MEMBER (J)

Neither the applicant nor his counsel is present despite second call.

2. Hence the Original Application is dismissed in default. No order as to costs.

(Ravinder Kaur) Member (J)

(Dr. Bhagwan Sahái) Member (A)

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